

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 13.10.2022**

## **COURT OF REGISTRAR**

# **CASES SHALL BE HEARD ONLY IN PHYSICAL MODE**

**11:30 A.M.**

### **For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 3750 of 2022 in Comp. App. (AT) (Ins) No. __ of 2022	Ramesh Shravan Jadhav Vs. Pridhvi Asset Reconstruction & Securitisation Company Ltd. & Anr.	Yaksh Garg
<b>2.</b>	I.A. No. 3746 of 2022 in Comp. App. (AT) (Ins) No. __ of 2022	M.L. Gupta Through Legal Heir Vs. Kamal Aggarwal, Liquidator & Ors.	Sanjana Nangia
<b>3.</b>	I.A. No. 3741 of 2022 in Comp. App. (AT) (Ins) No. __ of 2022	Deputy Commissioner UTGST, Daman Vs. Shri Rajeev Dhingra	Siddharth Sinha
<b>4.</b>	I.A. No. 3766 of 2022 in Contempt Case (AT) No. __ of 2022 in Comp. App. (AT) (Ins) No. 1056 of 2019	Sachin Sindhu & Ors. Vs. Rajesh Goyal & Anr.	Anubhav Mehrotra
<b>5.</b>	I.A. No. 3767 of 2022 in Comp. App. (AT) (Ins) No. __ of 2022	Drilltech Engineers Pvt. Ltd. Vs. Shapoorji Paloonji & Co. Pvt. Ltd.	Kartik Sandal
<b>6.</b>	I.A. No. 3758 of 2022 in Comp. App. (AT) (Ins) No. __ of 2022	Principal Commissioner Central Goods and Service Tax & CX, Mumbai East Vs. Resolution Professional for Jet Airways & Ors.	Anurag Ojha

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**By order**  
**-sd/-**  
**Assistant Registrar**